

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2532
ANSWERED ON:08.08.2000
COMBINED LAVATORIES AND BATHROOMS
RAVINDRA KUMAR PANDEY

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether there is just one lavatory and one bathroom for two quarters of Type-I Government accommodation;
- (b) if so, the reasons therefor;
- (c) whether combined lavatories and bathrooms often leads to disputes and quarrels;
- (d) if so, the steps taken to solve the problem; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

- (a)&(b): Yes, Sir. As per the norms prevailing at that time Type-I quarters constructed in Delhi and elsewhere in 60s and earlier were provided with common WC and Bathroom to be shared by more than one family.
- (c): Yes, some instances of such disputes have been reported.
- (d): It has been decided in principle to construct additional WCs and Bathrooms in phases so as to provide independent WC and Bathroom facilities to the family of allottees of all such quarters & Administrative Approval and Expenditure Sanction has been accorded for phase-I of the work covering 4290 such quarters out of a total of 10,597.
- (e): Not Applicable in view of reply to part (d).